

का निबन्ध कर दिया गया है तथा आक्रमण शस्त्र भी प्रत्यादत्त हो गया है। पुलिस मामले की जांच कर रही है।

### Housing Plots in Delhi

**1602. Shri Mohan Nayak:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Delhi Development Authority is selling developed housing plots to those in the Middle and low income groups on lot basis;

(b) whether it is a fact that 15 per cent of plots are reserved for the people belonging to Scheduled Castes and Scheduled Tribes communities; and

(c) if so, the method of draw of reserved plots for each such community?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra):** (a) The Delhi Development Authority has been selling residential developed plots by draw of lots to individuals in the low-income group only, that is, to those whose annual income does not exceed Rs. 6,000.

(b) Yes Sir. Out of the plots referred to at (a) above only.

(c) A separate draw of lots is first held in respect of applications received from those belonging to the Scheduled Castes and Scheduled Tribes, if the number of applicants is more than the number of plots reserved. Those who fail to get a plot in the reserved quota, are included in the general draw of lots where they take their chance along with other applicants. In case, however, the number of applications received from Scheduled Castes and Scheduled Tribes is less than the number of plots reserved for them, all the Scheduled Cast and Scheduled Tribe applicants get a plot and the lots are drawn only to determine the specific plot to be allotted to each applicant.

1294(Ai)LSD—4.

### Das Commission Report

1603. { Shri Hari Vishnu Kamath:  
Shri Yashpal Singh:  
Shri Buta Singh:  
Shri H. N. Mukerjee:  
Shri Ranga:  
Shri Alvares:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 63 on the 9th September, 1964 regarding Das Commission Report and state:

(a) whether the report of the Special Officer has been received; and

(b) if so, the action taken or being taken thereon?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) and (b). The Officer on Special Duty has submitted his report in some cases to the Chief Minister of Punjab and it is understood, that necessary action is being taken by the Government of Punjab.

### C.S.S. Grade I

**1604. Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 47 on the 27th May, 1964 and state:

(a) whether it is a fact that 45 posts of and above the rank of Deputy Secretary provided for the members of the C.S.S. were sanctioned in 1955 and no increase has been made in this number in spite of huge expansion in the set-up of Central Secretariat; and

(b) if so, what action Government propose to take to review the strength of selection grade of the C.S.S. taking into consideration (i) the expansion in the Central Secretariat and (ii) the fact that all organised services have a large number of permanent posts in the Junior and Senior Administrative Grades?

**The Deputy Minister in the Ministry of Home Affairs (Shri L. N.**